

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1372 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 2nd March, 2021.

Sub:- Casual Leave.

Ref:- No. HC(IB)-IT/I/2018/ Vol -I/ dated 01.03.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdila, Arunachal Pradesh, for casual leave on 03.03.2021 along with station leave permission, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1373-1A, dated 2.3.2021

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rao